

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**MUMBAI BENCH, MUMBAI**

**ORIGINAL APPLICATION No. 300/2019**

**Date of Decision:- 18.07.2019**

**CORAM:** RAVINDER KAUR, MEMBER (J)

1 Vikram Mahadev Hinge  
Aged 33 Years, Indian Inhabitant

2 Smt. Shalu Mahadev Hinge  
Aged: 60 years, Inhibitant  
Both the petitions are residing at  
Room No. D103 Rundavan Colony,  
Chinchwade Nagar, Chinchwad,  
Pune - 411033 ... *Applicants*

*(By Advocate Shri Nikhlesh Pote)*

## VERSUS

1. Union of India  
Through the Secretary,  
M/o Defence  
Central Board of Excise & Customs  
North Block, New Delhi - 01
  
2. Commandant, Central Ordnance  
Depot, Dehu Road  
Pune - 900483, c/o, 56 APO     ...     **Respondents**

### *ORDER(ORAL)*

Shri Nikhlesh Pote, learned counsel for the applicant.

When the case was called, arguments heard on the point of admission. During the arguments, learned counsel for applicant has sought permission to withdraw this OA with liberty to file better OA. The OA is thus

dismissed as withdrawn with liberty to the applicant to file better OA within a period of four weeks.

No order as to costs.

(Ravinder Kaur)  
Member (J)

JD  
29/7/19